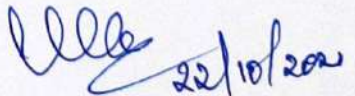


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 23.10.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>CALL FOR LCR</u></p> <p>1) A.S.81/2019 and Connected matters</p> <p>2) A.S.97/2019 and Connected matters</p> <p>3) A.P.21/2020 and Connected matters</p> <p>4) A.P.48/2020 and Connected matters</p> <p style="text-align: center;"><u>FOR REPLY</u></p> <p>5) M.A.19/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>6) R.A.127/2020</p> <p>7) M.A.99/2020</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.84/2016</p> <p>2) S.C.109/2017</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3) S.C.67/2019</p> <p style="text-align: center;"><u>HEARING</u></p> <p>4) CrI.Misc.1330/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>5) CRL.A.70/2015</p> <p>6) S.C.116/2020</p> <p>7) CrI.Misc.1314/2020</p> <p>8) CrI.Misc.1357/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ORDERS</u></p> <p>1) Misc.50/2020</p> <p style="text-align: center;"><u>JUDGEMENT</u></p> <p>2) R.A.178/2015</p> <p>3) R.A.181/2015</p> <p>4) A.S.155/2019 and Connected matters</p>	<p style="text-align: center;"><u>OBJECTION</u></p> <p>1) CrI.Misc.1363/2020</p> <p>2) CrI.Misc.1364/2020</p> <p>3) CrI.Misc.1373/2020</p> <p>4) CrI.Misc.1374/2020</p> <p>5) CrI.Misc.1381/2020</p> <p>6) CrI.Misc.1383/2020</p> <p>7) CrI.Misc.1384/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>8) CrI.Misc.1340/2020</p> <p>9) CrI.Misc.1343/2020</p> <p>10) CrI.Misc.1356/2020</p> <p style="text-align: center;"><u>JUDGEMENT</u></p> <p>11) S.C.76/2018</p>


 Prl. District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- 1. Other cases listed on 23.10.2020 are posted to 13.11.2020.
 2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL
DISTRICT & SESSIONS JUDGE
Cause List Dated 23.10.2020**

<u>MORNING SESSION</u>	
1. P & SC.37/2017 2. ID.23/2018 3. AA.1/2020 4. R.A.78/2012 5. R.A.192/2016 6. R.A.42/2020 7. CrI.R.P.31/2018 8. CrI.Misc.1338/2020 9. CrI.Misc.1349/2020	<u>EVIDENCE</u> 10. Ref.8/2017 11. SC 31/2015 12. SC 46/2015 13. Spl.c.142/2015 14. Spl.c.146/2015 15. SC.18/2017
<u>AFTERNOON SESSION</u>	
1. ID 77/2017 2. Ref.13/2019 3. RA 290/2012 4. CrI.A.8/2014 5. CrI.Misc.1282/2020	

**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Addl. District & Session Court, BRD, Cause List 23.10.2020

1	SPL.C 148/2014	(HEARING)
2	SPL.C 198/2016	(HEARING)
3	SPL.C 96/2019	(HEARING)
4	SPL.C 349/2019	(HEARING)
5	CrI.Misc. 1392/2020	(NOTICE)
6	SPL.C 138/2015	(Evidnce)
7	SPL.C 225/2017	(Evidnce)
8	CrI.Misc. 1341/2020	(Objection)
9	CrI.Misc. 1350/2020	(Objection)
10	SPL.C 556/2018	(HBC)
11	SPL.C 410/2019	(HBC)
12	SPL.C 5/2020	(HBC)
13	SPL.C 118/2020	(HBC)
14	SPL.C 184/2020	(HBC)
15	SPL.C 329/2020	(HBC)

16	CRL.R.P. 36/2019	(ARGUMENTS.)
17	SPL.C 192/2019	(Await report)
18	SPL.C 69/2014	(JUDGEMENT)
19	SPL.C(SC/ST Act 697/2011	(Evidnce)
20	SPL.C 59/2013	(Evidnce)
21	SPL.C 8/2014	(Evidnce)
22	SC 120/2014	(Evidnce)
23	SPL.C 170/2014	(Evidnce)
24	SPL.C 187/2014	(Evidnce)
25	SPL.C 107/2016	(ORDER)
26	CrI.Misc. 1327/2020	(ORDER)
27	SPL.C 341/2020	(ORDER)
28	SPL.C 40/2014	(NBW TO ACCUSED)
29	SPL.C 203/2019	(NBW Proclamation and attachment)

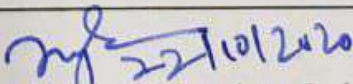
II Addl. District & Session Court, BRD, Adjourned Cases 23.10.2020

30	SPL.C 31/2016 (Evidnce)	27-10-2020
31	SPL.C 113/2014 (Evidnce)	11-12-2020
32	SPL.C 175/2014 (Evidnce)	11-12-2020
33	SPL.C 173/2015 (Evidnce)	11-12-2020
34	SPL.C 181/2015 (Evidnce)	11-12-2020
35	SPL.C 227/2016 (Evidnce)	11-12-2020
36	CRL.A 21/2019 (ARGUMENTS.) IA/1/2019	11-12-2020
37	SPL.C 292/2018 (HBC)	11-12-2020
42	SPL.C 248/2020 (SUMMONS)	15-12-2020
43	SPL.C 145/2018 (Evidnce)	17-12-2020
44	SPL.C 256/2018 (Evidnce)	17-12-2020
45	SPL.C 260/2018 (Evidnce)	17-12-2020
46	SPL.C 274/2018 (Evidnce)	17-12-2020
47	SPL.C 357/2018 (Evidnce)	17-12-2020
48	SPL.C 358/2018 (Evidnce)	17-12-2020

49	SPL.C 382/2018 (Evidnce)	17-12-2020
50	SPL.C 465/2018 (Evidnce)	17-12-2020
51	SPL.C 157/2019 (Evidnce)	17-12-2020
52	SPL.C 215/2019 (Evidnce)	17-12-2020
53	SPL.C 134/2018 (CALL ON)	17-12-2020
54	SPL.C 469/2018 (NBW Proclamation and attachment)	17-12-2020
55	SPL.C 197/2017 (Evidnce)	18-12-2020
56	SPL.C 5/2015 (NBW TO ACCUSED)	21-12-2020
57	SPL.C 191/2015 (NBW Proclamation and attachment)	21-12-2020
58	SPL.C 13/2016 (NBW Proclamation and attachment)	21-12-2020
59	SPL.C 113/2016 (NBW Proclamation and attachment)	21-12-2020
60	CrI.Misc. 296/2019 (NOTICE)	20-01-2021
61	CrI.Misc. 1244/2015 (FINE LEVY WARRANT)	20-01-2021
62	CrI.Misc. 817/2019 (FINE LEVY WARRANT)	20-01-2021

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 23-10-2020**

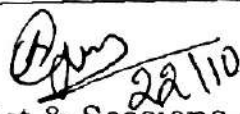
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. M.C 127/2020 2. M.C 231/2020 3. R.A 99/2018 4. M.C 219/2020 5. M.C 133/2020 6. R.A 110/2018 7. R.A 120/2019 8. R.A 172/2019 9. M.C 236/2020 11. M.C 51/2020	12. S.C 76/2013 13. S.C 7/2018 14. S.C 264/2018 15. S.C 265/2018 16. S.C 38/2019. 17. CrI. Misc 1320/2020
CIVIL CASES	CRIMINAL CASES
1. O.S 7/2018 2. R.A 173/2019 3. R.A 260/2020 4. R.A 261/2020 5. Misc 88/2018	6. S.C 246/2018 7. CrI. R.P 19/2019 8. CrI. Misc 1309/2020 9. CrI. Misc 1342/2020 10. CrI. Misc 1354/2020. 11. SC 35/2020. 12. SC 201/2011 13. SC 178/2016


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 22-10-2020 are posted to 11-11-2020

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL. DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 23/10/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) M.A. 35/20152) R.A. 78/20153) M.A. 42/20154) R.A. 5/20165) R.A. 202/20166) Misc 14/20177) M.A. 44/2017 <p><u>Objection:</u></p> <ol style="list-style-type: none">1) R.A. 69/20172) M.C. 194/20203) M.C. 144/2020 <p><u>Further Evidence:</u></p> <ol style="list-style-type: none">1) P & SC 39/2019 <p><u>Evidence:</u></p> <ol style="list-style-type: none">1) SC 299/20132) SC 192/20143) SC 68/20164) SC 163/20135) SC 66/2012	<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) SC 160/20102) SC 91/20173) Crl.A 30/20194) Crl.A 49/20195) Crl.A 115/2019 <p><u>Further Arguments:</u></p> <ol style="list-style-type: none">1) R.A. 73/2017 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) SC 70/20162) Crl.Misc. 1359/20203) Crl.Misc. 1371/2020 <p><u>Order:</u></p> <ol style="list-style-type: none">1) SC 128/20202) Crl.Misc. 1321/2020 <p><u>Judgment:</u></p> <ol style="list-style-type: none">1) M.V.C. 265/20152) R.A. 192/20173) M.A. 17/2019


22/10
7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 23-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	SC 54/2016 (ORDER)		SOLADEVANAHALLI POLICE STATION Vs A2. SHIVARUDRASWAMY	
2	SC 4/2020 (Charge)		ELECTRONIC CITY POLICE STATION Vs A1. SEENA ALIAS MOTTEKANNU SEENA	A
3	SC 1/2020 (HBC)		ELECTRONIC CITY POLICE STATION Vs A3. SHIVAPRASAD	A
4	SC 62/2019 (HEARING)		SOLADEVANAHALLI POLICE STATION Vs A1. RAJESH	A
5	SC 125/2020 (SUMMONS)		MADANAYAKANAHALLI POLICE STATION Vs A2. ARAVINDA K. R.	A
6	SC 51/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A1. GHASIRAM	
7	SC 81/2018 (Evidnce)		KUMBALAGUDU POLICE STATION Vs SABEER	
SS TO WITNESSES				
8	SC 218/2018 (Evidnce)		NELAMANGALA TOWN POLICE STATION Vs A1. NAGESH	A
9	SC 217/2019 (Evidnce)		BYDARAHALLI POLICE STATION Vs A1. RAVIKUMAR. A. B.	A
10	SC 238/2019 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A1. H. RAMESH BABU ALIAS RAMESH	A

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 23-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	SC 13/2018 (ORDER)		ELECTRONIC CITY POLICE STATION Vs A2. ASGAR @ DOSAGA	
12	SC 133/2018 (ORDER)		THALAGHATTAPURA POLICE STATION Vs A1. RAJASHEKAR @ MAHADEVA	
13	SC 58/2020 (ORDER)		DABASPETE POLICE STATION Vs A1. YALLAPPA	A
14	CrI.Misc. 1336/2020 (ORDER)		D. SHIVARUDRAIAH Vs NELAMANGALA RURAL POLICE STATION	M. NAGARAJ
15	CrI.Misc. 1355/2020 (ORDER)		ANANDA Vs BYADARAHALLI POLICE STATION	B. S. MANU
16	SC 107/2013 (CALL ON)		DABASPET POLICE STATION Vs A1. RUDRESH.N.P.	
17	CRL.A 86/2019 (CALL ON) IA/1/2019		MACHAIAH K. BAGGANA Vs MUNIRAJU M.	SATHYA K. A.
18	CrI.Misc. 1372/2020 (Objection)		HARISH Vs MADANAYAKANAHALLI POLICE STATION	DAYANAND B. M.
19	CrI.Misc. 1389/2020 (Objection)		RAMAKRISHNA ALIAS KITTA Vs MADANAYAKANAHALLI POLICE STATION	K. LAKSHMI KANTH
Cases listed below are adjourned due to Covid 19				
20	CRL.A 46/2018 (Await LCR) IA/1/2018	20-01-2021	MOHAMMED SALEEM Vs ELECTRONIC CITY TRAFFIC POLICE STATION	T.P. ANILA

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 23-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	R.A. 360/2012 (Evidnce) IA/1/2012		KIRAN @ KIRAN KUMAR Vs MALLAMMA	ASHWATHANARAYANA AND ASSOCIATES
2	R.A. 27/2017 (Evidnce) IA/1/2017 IA/2/2017		SYED FAROOQ PASHA Vs MAQBOOL AHMED	SYED KHAMARUDDIN
ARGUMENTS				
3	R.A. 28/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		SYED FAROOQ PASHA Vs MAQBOOL AHMED	KNS LEGAL
4	M.A. 145/2020 (CALL ON)		SHARFUNNISSA, REP. BY SHEIK MOHAMMED YACOBE, GPA HOLDER Vs M/S.JMT ENGINEERING WORKS, REP. BY PARTNER/PROPRIETOR PATRICK	AMUDHAVALLI.P.R.
Cases listed below are adjourned due to Covid 19				
5	R.A. 198/2016 (NOTICE) IA/1/2016	21-01-2021	CHENNAMMA SINCE DEAD BY HER LRS 1a) JAYAMMA Vs THIMMAKKA	N. K. SIDDESWARA
6	R.A. 70/2019 (NOTICE)	21-01-2021	YELLAMMA Vs RAMAKKA	P.M. SIDDAMALLAPPA
7	R.A. 95/2019 (NOTICE) IA/1/2019	21-01-2021	RAMAPRASAD N.G Vs KAMALAMMA	S. RANGASWAMY
8	R.A. 134/2017 (Await LCR) IA/1/2017	21-01-2021	MANOHAR H S Vs H P SHAMANNA	V. VISHWANATH
9	M.A. 5/2018 (Await LCR)	21-01-2021	SHANTHAPPA Vs PHILOMENA	K.T. DAKAPPA
10	R.A. 109/2019 (Await LCR) IA/1/2019	21-01-2021	ANAND Vs KRISHNAPPA H.	SATHISH K. R.
11	R.A. 101/2019 (Re-issue) IA/1/2019 IA/2/2019	21-01-2021	MUNIAPPA Vs MUNISIDDAPPA	K. S. S. SRINIVAS BHAT

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 23-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	R.A. 160/2019 (RPAD) IA/1/2019 IA/2/2019	21-01-2021	RANGASWAMY SINCE DEAD BY HIS LRS VEENA Vs RANGAIAH DEAD BY LRS R.SOWBHAGYA	P.R.HARISH KUMAR
13	M.C. 117/2020 (Await Med. report)	21-01-2021	ASHISH GUPTA Vs APARANA GUPTA	Sonia Rajesh

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 23-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	P & SC	24/2020
2	P & SC	27/2020
3	P & SC	32/2020
4	P & SC	38/2020
5	G & WC	15/2020
6	Spl.C	167/2014
7	SC	365/2019
8	CrI.Misc.	1385/2020
9	CrI.Misc.	1390/2020
10	CrI.Misc.	1391/2020
11	SC	40/2017
12	SC	63/2019
13	Spl.C	92/2015
14	SC	43/2020
15	SC	216/2018

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

22/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 23-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	Misc	10/2016
2	R.A.	55/2020
3	R.A.	81/2015
4	R.A.	102/2020
5	R.A.	173/2015
6	R.A.	55/2017
7	R.A.	125/2017
8	R.A.	135/2018
9	R.A.	18/2019
10	M.A.	29/2020
11	M.A.	30/2020
12	R.A.	82/2020
13	R.A.	151/2018
14	R.A.	138/2016
15	M.A.	12/2019

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

22/10/2020